

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 130(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s Ms. Veena Singh V/s. M/s. Hawk Eye Protection & Detective
Service Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ALOKSHANKAR	Adv	Petitioner	<i>Alok</i>
2.	GAURAV SINGH	Adv	Petitioner	<i>Gaurav Singh</i>
3.	P K Mittal	Adv.	Respondents	<i>PK</i>
4.	M K Tiwari	Adv.	Respondents	
5.	Anshu Goel	Adv.	Respondents	

ORDER

Reply has been filed by the respondents to the petitioner's application u/s 340 of CrPC. List this application for arguments along with disposal of the main petition on 16.09.2016.

Sd/-

(Ina Malhotra)

Sd/-

(R. Varadharajan)
Member Judicial